

**Shrimati Renu Chakravarty:** May I know if in the mean time a mass retrenchment has already started in the C.P.W.D.?

**Sardar Swaran Singh:** I think the hon. Member has already sent a representation on that point, if I mistake not, and the matter is receiving consideration.

**Shri S. N. Das:** What are the important recommendations of this Committee, may I know?

**Mr. Speaker:** I think they should better be seen in the Report itself rather than that time should be taken here in reading out long things.

**Shri B. S. Murthy:** May I know whether any of these recommendations have already been put into force by the Ministry?

**Sardar Swaran Singh:** I have already stated that the recommendations are being examined. Effect has not yet been given to any of those recommendations. But, as I have already stated, it will be possible to give effect to certain recommendations in about a month's time.

#### DEVELOPMENT COUNCIL FOR INDUSTRIES

\*136. **Shri Bansal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it was decided at the first meeting of the Central Advisory Council of Industries in May 1952 that Development Councils would be set up in respect of seven industries;

(b) if so, whether the Development Councils in respect of these seven industries have been set up; and

(c) the work done by these Development Councils so far?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes, Sir.

(b) Not yet.

(c) Does not arise.

**Shri Sarangadhar Das:** May I know the names of the industries in respect of which Central Development Councils have been formed, and if sugar is one of them?

**Shri T. T. Krishnamachari:** The answer to (b) is not yet.

#### PRICES ADVISORY BOARD

\*137. **Shri Bansal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a Prices Advisory Board was constituted to advise Government on the fixation of prices and on other matters connected with the Supply and Prices of Goods Act;

(b) whether any meeting of the Board has been held after the first meeting held on 31st October, 1950; and

(c) if not, whether Government have reviewed the policy of fixing prices for the goods listed in the Schedule to the Act?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes.

(b) No.

(c) The general principles decided upon in the first meeting of the Prices Advisory Board held on the 31st October 1950 have been followed while fixing specific maximum prices of various scheduled goods. These principles have not been reviewed so far.

#### JUTE TRADE

\*138. **Shri Tushar Chatterjee:** (a) Will the Minister of Commerce and Industry be pleased to state, in view of the developing crisis in jute trade with U.K. and U.S.A. as per his statement of the 19th August, 1952 in Calcutta, what step Government have taken or propose to take to create jute market in other countries, specially U.S.S.R.?

(b) What quantity of finished jute goods has been sold to countries other than U.K. and U.S.A. during this year?

(c) What is the view of the Indian Jute Mills Association about opening of jute trade with countries other than U.K. and U.S.A., specially with U.S.S.R.?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) It is presumed that the Member is referring to the export of jute goods and not raw jute since the latter is not allowed to be exported. On this assumption the reply is that the Government have reduced the export duty on jute goods and are also allowing exports of jute goods freely. USSR can buy as much jute goods as she likes. I may, however, add that USSR does not usually purchase these goods from India as she has her own jute industry.

(b) No information is available about sales to various countries since they are made through trade channels. A statement showing exports to various destinations during the period from January-September 1952 is however laid on the Table of the House. [See Appendix I, annexure No. 30].

(c) Government has no official relationship with the Association and is not aware of the latter's views in the matter.

**Shri Tushar Chatterjee:** May I know whether the Government propose to send a special Trade Delegation to USSR?

**Shri T. T. Krishnamachari:** Government have no such step under contemplation.

**Shri Tushar Chatterjee:** May I know, Sir, whether the Government are aware of the representatives of the Indian Jute Mills' Association who have gone to USA recently and, if so, do the Government see that this step by the I.J.M.A. is calculated to obstruct the way of Government?

**Shri T. T. Krishnamachari:** I cannot quite comprehend the question, Sir.

**Shrimati Renu Chakravarty:** May I know what was the quantity of jute goods exported to Pakistan in 1951-52?

**Shri T. T. Krishnamachari:** I require notice.

**Shri B. S. Murthy:** What were the reasons for the reduction of export duty and how did it reflect on the internal position.

**Shri T. T. Krishnamachari:** It is a question which has been answered on more than one occasion in the last session. The reason for the reduction was that prices in the foreign markets dropped and the result as soon as the reduction was made was nothing but satisfactory.

#### KOSI PROJECT

\*139. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kosi project has been included in the Five Year Plan; and

(b) if so, what priority has been given to it?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The Kosi Project has been accepted

by the Planning Commission for inclusion in the FIVE YEAR PLAN.

**Shri L. N. Mishra:** May I know when it is going to be started?

**Shri Hathi:** The starting of the work will depend upon the Project Report being ready. The investigations are going on and after the Project Report is ready, the work will commence.

**Shri L. N. Mishra:** Is the work proceeding on the lines of the recommendations of the Advisory Committee or on some other lines?

**Shri Hathi:** Yes, Sir. The recommendations of the Advisory Committee have, to a large extent, been accepted by the Government of India and the soil survey and other investigations are being carried on in the light of the recommendations of that Advisory Committee.

**Shri L. N. Mishra:** May I know whether in the work undertaken flood control, electrification or irrigation will have priority?

**Shri Hathi:** Stages 1, 2 and 3 of the original plan which have been recommended by the Advisory Committee will be taken together.

**Shri L. N. Mishra:** When is the construction going to be taken up?

**Shri Hathi:** That I cannot say. I want notice.

**Shrimati Tarkeshwari Sinha:** May I know whether the Bihar Government have asked the Central Government to allow them to raise public loans for financing the Project? If the answer is in the affirmative, what is the Central Government's decision in the matter?

**Shri Hathi:** Not to my knowledge, Sir.

**Shri L. N. Mishra:** What are the items discussed in the last meeting of the National Development Council, Sir?

**Shri Hathi:** I do not know, Sir.

**Shri N. E. M. Swamy:** Is the Project expected to produce wheat or rice?

**Shri Hathi:** Both.

#### JUTE FROM PAKISTAN

\*140. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state the reasons for excluding Jute from the list of imports to be made from Pakistan in pursuance of